

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**WORKSHOP ON –
PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012
(Through online and other modes of communications)**

DATE: 3rd July, 2021

PROGRAMME

SESSION	TIME	TOPICS
I	10.30 am to 10.40 am	Inaugural address and introduction about the programme By: Director, MPSJA
II	10.45 pm to 12.00 noon	Presumption and trial procedure of offences under the Protection of Children from Sexual Offences Act, 2012 By: Shri Tajinder Singh Ajmani, OSD, MPSJA
TEA BREAK (12.00 noon to 12.15 pm)		
III	12.15 pm to 1.30 pm	(i) Determination of victim's age – Issues and challenges (ii) Offences, trial and rights of victims and witnesses, Gender sensitization & Issues relating to Caste Certificate, effect of conversion, migration and marriage & presumptions under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Shri Gajendra Singh, Chairman, M.P. State Transport Appellate Tribunal, Gwalior & Shri Dharendra Singh, Faculty (Sr.), MPSJA
LUNCH BREAK (1.30 pm to 2.00 pm)		
IV	2.00 pm to 3.00 pm	Sentencing Policy and Victim Compensation in case of sexual offences – Determination of just compensation, quantum of sentence and imposition of death penalty By: Shri Gajendra Singh, Chairman, M.P. State Transport Appellate Tribunal, Gwalior

Note: The Time Table is subject to change as per exigencies.

DIRECTOR